

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.239 - IA/6(AHM)2024  
in  
**TP/04(AHM)2022**  
**(CP(IB) 82 of 2009)**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Plastichemix Industries

.....Applicant

V/s

Hemant Palstics And Chemicals Limited

.....Respondent

**Order delivered on: 08/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent : Mr. Ravish Bhatt, Adv.

**ORDER**

**IA/6(AHM)2024**

None present for the applicant. Since the matter is pending before Hon'ble NCLAT, this matter stands adjourned.

List for further consideration on 21.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**